National Company Law Tribunal Allahabad Bench Allahabad

C.P. No.9(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016.

NAME OF THE COMPANY: M/S Shaifali paper Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act, 1956

Sl. No.	Name	Designation	Representation	Signature
1.				
2.				

Order dated 26.10.2016

CP No. 9(ND)/2014 M/S Shaifali paper Pvt. Ltd & Ors.

Learned counsel of petitioner mentions CA of 2014, questing the maintainability of CP. This fact was never brought to the notice of this bench except seeking time on the pretext of negotiation. We are not impressed by keeping matter pending on some pretext or other.

The application on maintainability be heard on 08.11.2016 and for consequential order in C.A.

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V. S. R. Avadhani, Member(Judicial)
EDR
HariharP.Chaturvedi,Member (Judicial)